

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2071
ANSWERED ON:23.11.2010
PEACE COMMITTEE FOR AYODHYA ISSUE
Pratap Narayanrao Shri Sonawane

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has constituted/directed to constitute a Peace Committee in every State and district in the country in the wake of the Ayodhya issue; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): In the wake of the judgment of Ram Janma Bhoomi-Babri Masjid issue, the Central Government has neither constituted any Peace Committee nor has directed to constitute a Peace Committee in any State and District in the country. However, the Central Government had advised the State Governments to activate Peace Committees upto the Mohalla/District level in order to insure communal harmony.